

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 134  
**(IB)-694(PB)/2018**

**IN THE MATTER OF:**  
L & T Finance Ltd.

.... APPLICANT / PETITIONER

Vs

Zillion Infraprojects Pvt. Ltd.

.... RESPONDENT

**SECTION:**

Under Section 7 of Insolvency & Bankruptcy Code, 2016

**Order delivered on 18.03.2020**

**Coram:**

SH. B.S.V. PRAKASH KUMAR  
HON'BLE ACTG. PRESIDENT

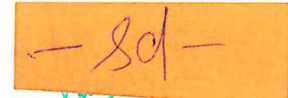
SH. HEMANT KUMAR SARANGI  
HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

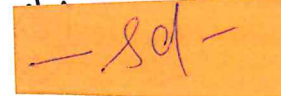
For the Petitioner(s):- Mr. Vinod Chaurasia, Adv.  
For the respondent Mr. Tapes Raghav, Adv. for R-13  
Mr. Dhruv Malhotra, Adv. for R-16

**ORDER**

List on 01.04.2020.



(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)